

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). A statement showing the comparative figures of the cases registered, and adjudicated and penalties imposed by the Director of Enforcement under the provisions of the Foreign Exchange Regulation Act, 1947 during the last 5 years is laid on the table of the Sabha [Placed in Library, See No. LT-5882/66]. This statement, reflects the Government's measure of success in this campaign against foreign exchange violations.

#### L.I.C. Loan for Housing

**\*767. Shri Bibbuti Mishra:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation has given Rs. 15 crores to meet the expenditure on housing schemes committed by the various States;

(b) if so, the principle followed in the allotment of funds to the various States; and

(c) the reaction of the State Governments to the principle adopted?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) Yes.

(b) In view of the need for utmost economy in the emergency situation this year the principle followed was to allot funds only to the extent required for completing works in progress in respect of which commitments had already been made with third parties.

(c) The State Governments accepted this principle.

#### Aid from U.S.A.

**\*768. Shri Linga Reddy:**  
**Shrimati Ramdulari Sinha:**  
**Shri M. R. Krishnaa:**  
**Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**  
**Shri Rameshwar Tantia:**  
**Shri Himatsingka:**

Will the Minister of Finance be pleased to state:

(a) whether U.S.A. have revived the economic aid to India; and

(b) if so, the nature and quantum of the aid?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) and (b). Since December 1965 the USA has agreed to make three loans as follows:

a loan of \$3.34 million on 16-12-1965 for the import of capital goods for M/s Herdilia Chemicals,

a loan of \$50 million on 4-1-1966 to Government of India for the import of fertilizers and

a loan of \$100 million for import of raw materials and components for industrial and agricultural production.

(The first two loan agreements have been signed and the third is expected to be signed shortly.)

#### Indus Water Commission

**\*769. Shri D. C. Sharma:**  
**Shri Himatsingka:**  
**Shri Rameshwar Tantia:**  
**Shri R. S. Pandey:**  
**Shri Yashpal Singh:**  
**Shri Vishwa Nath Pandey:**  
**Shri Subodh Hansda:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Indus Water Commission met in Delhi on the 11th March, 1966; and

(b) if so, the outcome thereof?

**The Minister for Irrigation and Power (Shri Fakhruddin Ahmed):** (a) Yes, Sir.

(b) The two Commissioners exchanged the data with respect to the flow in, and utilisation of the waters, of the Rivers, as provided under Article VI(1) of the Treaty, which had not been exchanged since early September 1965 due to the disruption of communications between India and Pakistan.

The Commission also held discussions and

- (i) finalised Forms 14 and 15 of water-account for Phase II of the Transition Period;
- (ii) finalised an Additional Form of water-account for kharif 1965;
- (iii) agreed tentatively to conduct the first part of the Second General Tour of Inspection in Pakistan in May-June 1966 and the second part in India in June 1966 and to have the next meeting of the Commission in Pakistan in May 1966;
- (iv) agreed to discuss at their next meeting the question of the deliveries to Pakistan from the Eastern Rivers during the period September 1965 onwards, after studying the gauge and discharge data exchanged during this meeting;
- (v) discussed the procedure for remitting the amount due to the owners of timber that had floated down to Pakistan in the Ravi and the Chenab Rivers and had been recovered in Pakistan during the years ended on 31-3-1963 and 1963-64; and
- (vi) agreed that the provisions of the Indus Waters Treaty relating to Phase II would apply from 1st April, 1966.

#### D.A. to Pensioners

\*770. **Shri P. E. Chakraverti:**  
**Shri S. M. Banerjee:**  
**Shri Madhu Limaye:**

Will the Minister of Finance be pleased to state:

(a) whether Government have recently announced the grant of Dearness Allowance to the Central Government Officers drawing pay between Rs. 1000 and Rs. 2250; and

(b) if so, whether the case of pensioners is also likely to receive identical treatment with respect to the rise in their pensions in consideration

of the hardships accentuated by the price rise?

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):**

(a) Yes, Sir.

(b) No, Sir. The position of Government servants who are in service is different from that of pensioners. The latter in principle are not eligible to the same concessions as are admissible to serving Government employees.

#### Import of Raw Materials and Components from U.K.

\*771. **Shri Rameshwar Tanti:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that U.K. Government have intimated to the Indian Government that they are ready to grant assistance to India to overcome the present acute shortage of raw materials and components;

(b) if so, the details thereof;

(c) whether it is also a fact that an adviser to the Federation of British Industries who was recently touring India has assured the Indian Government that he will persuade the U.K. Government for such immediate assistance; and

(d) if so, the reaction of the U.K. Government thereto?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) and (b). As an "immediate response to the request by the Government of India for assistance in tackling the current problems arising from the food situation", the U.K. Government extended loan of £7.5 million to the Government of India on 11th February, 1966. Details of this loan are contained in a Press Release issued on 11th February, 1966, a copy of which is laid on the Table of the House. [Placed in Library. See No. LT-5883/66].

(c) No, Sir—not to our knowledge.

(d) Does not arise.